



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF MARCH -2023

HEARING DATED 01/03/2023

SMT.LAXMI KODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION / REGISTERED TRADE MARK NO	OPPOSITION / RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1577725	743826	MOHAN ASSOCIATES & B.KARTHIK ADVOCATE	MAX HYPERMARKET INDIA PRIVATE LIMITED VS PARAGON POLYMER PRODUCTS PRIVATE LIMITED			VIRTRUAL
2	1868523	772574	ANAND AND ANAND & FATEHCHAND C. SHAH	SIVA INDUSTRIES AND HOLDING LIMIED VS SHIVA DISTILLERIES LIMITED			PHYSICAL
3	1862577	772656	THE BUSINESS CYTALYST & D K LALWANI & CO	G.AJANI VS UNIMARCK PHARMA LIMITED			PHYSICAL
4	1796235	772347	REMFROY & SAGAR & NINAR & COMPANY	SURYA SEEDS LTD VS MONSANTO TECHNOLOGY LLC			PHYSICAL
5	1795391	772348	REMFROY & SAGAR & NINAR & COMPANY	SURYA SEEDS LTD VS MONSANTO TECHNOLOGY LLC			PHYSICAL
6	1850857	772357	FOX MANDAL & ASSOCIATES & Y.J.TRIVEDI & CO.	CERADYNE INC VS CERA SANITARYWARE LIMITED			PHYSICAL
7	1526121	755550	MURTI & MURTI ADVOCTE & R.K.DEWAN & CO.	ARJUNA NATURAL EXTRACTS LTD VS KANCOR INGREDIENTS LTD			PHYSICAL
8	1608100	752563	UNIVERSAL LEGAL & MACE CORPORATE ASSOCIATES	M/S.TSI BUSINESS PARKS PRIVATE LTD VS A.B. MOVIES PVT LTD			PHYSICAL
9	1608100	752564	LALL LAHIRI & SALHOTRA & MACE CORPORATE ASSOCIATES	M/S.TSI BUSINESS PARKS PRIVATE LTD VS A.B. MOVIES PVT LTD			PHYSICAL

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10	1608100	752565	LALL LAHIRI & SALHOTRA & MACE CORPORATE ASSOCIATES	M/S.TSI BUSINESS PARKS PRIVATE LTD VS A.B. MOVIES PVT LTD			PHYSICAL
11	1850606	772678	S.P.S KUMAR & C.DANIEL & GLADYS	P.RAMU VS CADILA HEALTHCARE LTD			PHYSICAL
12	1659893	75418	KVR SRIDHARAN & MOHAN ASSOCIATES	SLUMERU AGRO HARVEST EXPORTS PVT.LTD VS INNOVATIVE FOODS LTD			PHYSICAL
13	1608780	752733	WHITE FOREST LAW OFFICES	SUDHIR UDAYAKANTH VS SANTOSH AWATRAMANI			PHYSICAL
14	1860302	772286	S.BALAJANAKI & CLHANDRAKANT M JOSHI	V.R.PALANISWAMY VS GODAVARI PAINTS PVT.LTD			PHYSICAL
15	1727091	751629	NAUBAR & COMPANY	PRAKASH ROADWAYS LPVT LTD VS PRAKASH PACKERS & MOVERS			PHYSICAL
16	1727092	751628	NAUBAR & COMPANY	PRAKASH ROADWAYS LPVT LTD VS PRAKASH PACKERS & MOVERS			PHYSICAL
17	1267193	229521	P.C.N.RAGHUPATHY & Y.J.TRIVEDI & COMPANY	R.RENGASAMY VS PRABHUDAS KISHORDAS			PHYSICAL
18	1852289	772198	Y.J.TRIVED & COMPANY	R.BALAMURUGAN VS ELITE FOODS PVT.LTD			PHYSICAL
19	1715749	772288	HIMANI JAIN	INTRA LABS INDIA PVT.LTD VS SHALINA LABORATORIES PVT.LTD			PHYSICAL
20	1798844	772289	V.RAVI ADVOCATE	MICRO LABS LIMITED VS SHALINA LABORATORIES PVT.LTD			PHYSICAL



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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF MARCH -2023

HEARING DATED 02/03/2023

SMT.LAXMI KODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION / REGISTERED TRADE MARK NO	OPPOSITION / RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1605741	772801	ASHOK RAM KUMAR & V.A. ASSOCIATES	M/S. ZENOTECH LABORATORIES LTD VS LUPIN LIMITED			VIRTUAL
2	1850627	772488	KOCHHAR & CO & U.KASIPANDIAN	BESMAK COMPONENTS PVT.LTD VS BEMAK CONNECTORS SYSTEMS PVT LTD			VIRTUAL
3	1858907	772542	GIMMI JOSEPH K ADVOCATE & DE PENNING & DE PENNING	VALENCE ELECTRONICS (P) LTD VS ELSTER HOLDINGS GMBH			PHYSICAL
4	1872631	772575	ANAND AND ANAND & FATECHAND C. SHAH	SIVA INDUSTRIES AND HOLDINGS LIMITED VS SHIVA DISTILLERIES LIMITED			PHYSICAL
5	1618229	743889	SHILP GUPTA & FIDUS LAW CHAMBERS	MR. MUHAMMED ASEEN VS INTER IKEA SYSTEMS BV			PHYSICAL
6	1618228	743890	SHILP GUPTA & FIDUS LAW CHAMBERS	MR. MUHAMMED ASEEN VS INTER IKEA SYSTEMS BV			PHYSICAL
7	1748918	772808	SUJA S NAIR & V.A ASSOCIATES	M.SARDARAML CHORDIA VS LUPIN LIMITED			PHYSICAL
8	1719861	772806	G.PARAMESH & V.A ASSOCIATES	R.KRISHNA MOORTHY VS LUPIN LIMITED			PHYSICAL
9	1655703	772891	RAO & RAO & C.DANIEL & GLADYS	MEDICURE LIFE SCIENCES INDIA PVT LTD VS CADILA HEALTHCARE LIMITED			PHYSICAL
10	1680249	772937	KOCHHAR & CO & A.PRABHAKARA REDDY	KUMARARJAH MUTHIAH SCHOOL OF TRADITIONAL ARTS AND CRAFTS VS CHETTINAD CEMENT CORPORATION LTD			PHYSICAL

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11	1879891	773090	ALTACIT GLOBAL & MR.V.GOPALAKRISHNA	FENZGARD INDIA P LTD VS IBEX GALLAGHER PVT LTD			PHYSICAL
12	1879890	773089	ALTACIT GLOBAL & MR.V.GOPALAKRISHNA	FENZGARD INDIA P LTD VS IBEX GALLAGHER PVT LTD			PHYSICAL
13	1592564	773019	WHITE FOREST LAW OFFICES & SURANA AND SURANA	M/S. APNARC.COM PVT LTD VS MAHINDRA FIRST CHOICE WHEELS INDIA LTD			PHYSICAL
14	1851566	773153	M.VIJAYA KUMAR & INTERNATIONAL TRADE MARKS BUREAU	MARUTHI BIOSCIENCES PRIVATE LIMITED VS LUPIN LIMITED			PHYSICAL
15	1926429	773175	ASHOK KUMAR J. DAGA. ADVOCATE & ANAND AND ANAND	ULTRATECH HOUSING LIMITED VS GRASIM INDUSTRIES LIMITED			VIRTUAL
16	1799434	773320	V.RAVI. ADVOCATE & C.DANIEL & GLADYS	LIA LIFE SCIENCES PRIVATE LIMITED VS CADILA HEALTHCARE LTD			PHYSICAL
17	1744006	774083		TABLETS(INDIA)LIMITED VS NEON LABORATORIES LIMITED			PHYSICAL
18	1744006	773071	LALJI ADVOCATES	TABLETS(INDIA)LIMITED VS CANIXA LIFE SCIENCES PVT LTD			PHYSICAL
19	1335082	228440	L.R.SWAMI CO. & YJ TRIVEDI & CO.	ANNIE JOHN VS SHREE RAM VIJAY RICE & PULSE MILLS			PHYSICAL